

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2341  
ANSWERED ON:16.08.2011  
REHABILITATION OF MILITANTS  
Lingam Shri P.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether a large number of applications from the kin of militants from Jammu and Kashmir have been submitted to the Government for rehabilitation;
- (b) if so, the details thereof;
- (c) whether militants whose names have been cleared by the joint screening committee are still awaiting for rehabilitation;
- (d) if so, the details thereof; and
- (e) the details of the steps taken to expedite the rehabilitation process in the State?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a): Yes, Madam.
- (b): The agencies of the State Government have received about 750 applications from the kin of those who crossed over to POK/Pakistan.
- (c) to (e): A Joint Screening Committee of the State Government has initially cleared 12 names. The policy for return of ex-militants finalized by Government of J & K provides for rehabilitation by training of returnees in suitable skills, after their return to the State.